

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 101**  
**(IB)-911(PB)/2020**

**IN THE MATTER OF:**

Sanjib Kumar Dey & Ors.

.... Applicant/petitioner

v.

Concept Capital Infra Projects Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 28.10.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Srijan Sinha & Mr. Himanshu Chaubey,  
Advs.

For the respondent

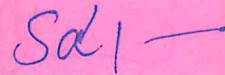
Mr. Jatin Sehgal & Mr. Harish Malik, Advs.

**ORDER**

List the matter for hearing on **27.11.2020**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**